

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION No.3448  
TO BE ANSWERED ON 07.08.2018

**Hostel and Rehabilitation Centres for Differently Abled**

**3448: SHRI RAM TAHAL CHOUDHARY :  
SHRI VIJAY KUMAR HANSDAK :**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to State:**

- (a) Whether the Union Government has received proposals from State Government of Jharkhand regarding construction of hostels/care and rehabilitation centres and for providing financial assistance specially to the physically and mentally challenged/differently abled boys and girls in the State during the last three years;
- (b) if so, the details thereof, location-wise;
- (c) the details of such proposals which have been accorded administrative and financial approvals, location-wise; and
- (d) the details and reasons for such proposals which have not been accorded approval, location-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

**(a) to (d) :** No proposal from the State Government of Jharkhand regarding construction of hostels/care and rehabilitation centres has been received. However, The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme called “Deendayal Disabled Rehabilitation Scheme (DDRS)” under which Grants-in-Aid is provided to Non-Governmental Organizations (NGOs) for running any of the prescribed model projects under the Scheme relating to rehabilitation/empowerment of Persons with Disabilities. Only one (1) proposal was received in the last three years from the State of Jharkhand i.e. proposal for the project “Special School for Mentally Retarded (MR)” for the year 2015-16 and an amount of Rs. 94213/- was released.

The District Disability Rehabilitation Centres (DDRCs) are set up in the approved district of the country for providing comprehensive rehabilitation services to Persons with Disabilities at the grass root level under the Plan Scheme, “Scheme for the implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 2016 (SIPDA)”. No proposal was received from the State of Jharkhand in the last three years.

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